

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 58(ND)/2012  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Shri.R.VARDHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: Panthera Developers Ltd. & ors.

V/s.

M/s. Sankalp Buildwell Pvt. Ltd. & ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sh. Virender Ganda	Sr. Adv	} FOR PETITIONERS [Signature]	
2.	Santosh Giri	Adv		
3.	Tarun Mehra	Adv		
4.	Vivek Singh	Adv		
			Vivek Singh for Anuradha Kalia & Deepika Lodhi	

**Order**

The matter has been transferred from Court No. II and fixed for proper orders.

List on 29.9.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> August, 2016  
(P.K. Sud)